GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1910 TO BE ANSWERED ON 29TH DECEMBER, 2017

PRIVATISING SERVICES OF DISTRICT HOSPITALS

1910. SHRI RAM CHARITRA NISHAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a): whether the Government is considering to privatise some select services in district hospitals across the country;

(b) if so, the details thereof;

(c) whether under the said proposal private players will get 30 years lease on space in district hospitals; and

(d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): Public Health and Hospitals being a State subject, the responsibility to provide healthcare services lies with the respective State Governments.

However, under National Health Mission (NHM) technical and financial support is provided to the States/UTs to strengthen their health systems, including support for provision of healthcare services through Public Private Partnership mode, based on the requirements posed by the States/UTs in their Annual Programme Implementation Plans (PIP) within their overall resource envelop. Towards this, based on consultation with States and other stakeholders, under NHM, Guidelines for provision of healthcare services under Public Private Partnership (PPP) mode have been circulated to the States/UTs for:

- Emergency Transport Services
- Mobile Medical Units Services
- Provision of Free Diagnostics Service Initiative (Free Pathological Services, Free Tele radiology Services, Free CT Scan Services)
- Biomedical Equipment Management Maintenance Programme
- National Dialysis Programme
- Provision of Hospital Waste management, segregation, treatment and disposal services in health facilities
- Management of the Health Facilities by NGOs under PPP.

The terms and conditions of the RFP are decided by the respective State Governments, as per their requirements, including period of lease.